

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3333
ANSWERED ON:14.12.2011
CASES INQUIRED BY CBI
Deka Shri Ramen

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of cases enquired by Central Bureau of Investigation (CBI) in Assam during the last three years and the current year;
- (b) the number of cases in which CBI has filed the charge sheets; and
- (c) the number of pending cases in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): During the last 3 years, i.e. 2008, 2009, 2010, & 2011 (till 30.11.2011) CBI has registered 127 cases (113 Regular Cases (RC) & 14 Preliminary Enquiries

(PE) in Assam. Out of 113 RCs, 84 RCs have been disposed of from investigation & 29 RCs are still pending under various stages of investigation. Out of 14 PEs, 12 PEs, have been disposed of. The year wise breakup of the cases and the nature of their disposal is enclosed at Annexure-'A'.

(b): Out of 84 RCs disposed of from investigation, the CBI has filed charge- sheet in 60 cases.

(c): 29 RCs and 02 PEs are pending under various stages of investigation.